

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2593
ANSWERED ON:31.07.2002
IDENTITY OF PRE- PAID CARD PURCHASERS
PUTTASWAMY GOWDA

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government have made pre-paid cards legal without verifying the true identity of users;
- (b) if so, the details thereof; and
- (c) if not, the reasons for not making it essential for Cellular Operators to verify the identity of the purchasers of pre-paid Cards?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SRI MATI SUMITRA MAHAJAN)

(a) to (c): Sir, Cellular Mobile Telephone Service (CMTS) operators have been instructed to streamline the procedure and ensure complete advance verification of the identity of each and every subscriber, of Cellular Service including pre-paid/ cash service before providing the service.